

**GOVERNMENT OF INDIA**  
**MINISTRY OF INFORMATION AND BROADCASTING**  
**RAJYA SABHA**  
**QUESTION NO 21.12.2009**  
**ANSWERED ON**  
**IRREGULARITIES IN AWARDING COVERAGE RIGHTS .**

3461

Dr. Najma A. Heptulla

Will the Minister of INFORMATION AND BROADCASTING be pleased to state :-

- (a) the CVC has gone on record stating that irregularities were committed while awarding the coverage rights by Doordarshan;
- (b) if so, the details in this regard;
- (c) whether any responsibility has been fixed; and
- (d) if so, the action taken against the persons involved in the incident?

**ANSWER**

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION & BROADCASTING

(SHRI C.M. JATUA)

(a) to (d). The Central Vigilance Commission (CVC) has informed that on the direction of Hon'ble High Court of Delhi, an investigation has been undertaken by them regarding irregularities in awarding telecast rights etc. in Prasar Bharati. Since the investigation is going on, no details have been made available.